# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

#### LOK SABHA

## **UNSTARRED QUESTION NO.1369**

## TO BE ANSWERED ON SATURDAY THE 19<sup>TH</sup> SEPTEMBER, 2020 BHADRAPADA 28, 1942 (SAKA)

## **GST ON PUC CERTIFICATE**

1369. DR. VISHNU PRASAD M.K.:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is planning to charge 18 per cent Goods and Services Tax (GST) on pollution Under Control (PUC) certificate for vehicles; and
- (b) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a) & (b): Service provided for issuance of pollution under control (PUC) certificate attract GST at the rate of 18%. However, no GST is payable by the supplier of service if aggregate turnover in a financial year does not exceed twenty lakh rupees. Further, a service provider having aggregate turnover upto Rs. 50 lakhs in a year may pay tax at the rate of 6% of his turnover.

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